

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-526

CP No.-119/241/242/ND/2020
CA/607/2020, CA/669/2020, CA/243/2021

IN THE MATTER OF:

Gandharv Goyal

.....Applicant

Vs.

Synapsica Technologies Pvt. Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 03.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Harshal Kumar, Adv.

For the Respondent : Ms. Anannya Ghosh, Ms. Mrinalini Mishra,
Ms. Kashish Chhabra, Advs. for R-5
Ms. Hina Shaheen, Ms. Zobia Rehman Khan, Advs. R-1
to R-4

ORDER

Due to paucity of time, the matter is listed on **28.08.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)